

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:- Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref :- o.M No. MD/ICDS/2021/Lit/33798-800 dated 02.11.2021

GOVERNMENT ORDER NO:- 5556-JK (LD) of 2021

DATED:- 29 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department (Mission Directorate, ICDS) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

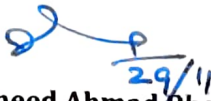
Secretary to Government

Dated:- 29 - 11 - 2021

No:-jK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 5556-JK(LD) of 2021 dated 29.11.2021

S.No	Case No.	OIC
1	SWp No. 198/2016 titled Lal Devi V/s State & Ors	Pankaj Sharma, CDPO Gundana
2	SWP No. 1450/2009 Shahida Banoo Vs State & Ors	
3	SWP No. 2289/2009 Nimla Devi V/s State & Ors	
4	SWP No. 33/2009 titled Ashifa Khalid Malik V/s State & Ors	
5	SWP No. 1822/2015 Rita Devi V/s State and ors	Mohit Bharti, CDPO Bhaerwah
6	SWP No.1986/2017 Chander Prabha V/s State and Ors	
7	SWP No. 582/2009 titled Shanaza Banoo V/s State and Ors	Fehmida Anjum, CDPO Doda
8	SWP No. 2356/2014 Taseema Banoo V/s State and Ors	
9	Swp No. 758/2010 Haleema Begu, Vs State and Ors	Ishtaq ahmed, CDPO Gandoh.
10	SWP No. 10/2011 Manju Devi V/s State & ors	
11	SWP No.1808/2011 Salema Bano V/s State and Ors	
12	SWP No. 723/2011 Nazeera Naem V/s Sttae and Ors	
13	WP(C) No/ 369/2020 Koshalya Devi V/s UT of J&K and Ors	
14	SWP No. 1442/2015 Tabasum-ul-Nisa V/s State and Ors	Sushama Kohli, CDPO Balakote
15	SWP No. 1140/2015 Salima Akhter V/s State and Ors	
16	SWP No. 1542/2014 Taj Begum /s state and Ors	
17	SWP No. 1802/2013 Rukhsansa Kousar V/s State and oRs	
18	SWP No. 160/2012 Nagina Kousar V/s State and Ors	Taj-n Nisa, CDPO Mendhar
19	SWP No. 1685/2010Wajda Tabassu vs State and Ors	
20	SWP No. 2056/2013 koser Parveen V/s State and Ors	
21	SWP No. 852/2019 Jameela Bi V/s State and Ors	

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22	SWP No. 2023/2009 sayees U nasa V/s State and ors	Nazma Nazi. CDPO Darhal
23	SWP No. 630/2011 Zahida Begum V/s State and Ors	Sharda Kuari CDPO Budhai
24	SWP No. 557/2011 Zahida Begum V/s State and Ors	Firdosa Akhter, CDPO Purmandal
25	SWP No. 2038/2010 guddi Devi V/s State and Ors	Romesh Chander CDPO Arnas
26	SWP No 549/2018 Bimla Kumari	Sachin Sharma, CDPO Satwari
27	CCPS No. 323/2019 baby Devi Vs b V Subramanyam Chief Secy & Ors	Rajesh Kumar, CDPO Basholi
28	CPSW No. 203/2021/ Naza Begum Vs UT of J&K and Ors	Mohd Ismail Ganie, CDPO Banihal.

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